

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2016
CA No.

CORAM:

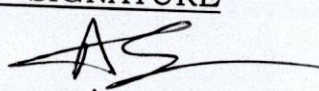
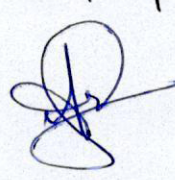
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES: M/s. IL & FS Maritime Infrastructure Company Limited
V/s.
M/s. Balaji Infra Projects Limited & Ors.

SECTION OF THE COMPANIES ACT: 59, 241, 242 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
Adv	Aditya Singh	1/3 Little & Co - JOE Respondents	 21/12/16
Adv.	Aneez Gajdar	- for Petitioner	
	1/8 VERITAS LEGAL		

Order

CP No. 35/213,241-242 & 59/NCLT/MB/MAH/2016

The parties have reported that the Settlement is in progress. List this matter
for reporting Settlement on 6.2.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)